

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 174 OF 2017 &
IA NO. 414 OF 2017**

Dated : 30th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**Orange Bercha Wind Power Pvt. Ltd. ... Appellant(s)
Versus
Madhya Pradesh Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Binod

Counsel for the Respondent(s) : Mr. S. Venkatesh
Ms. Nishtha Kumar
Ms. Nikita Bansal for R-1

Mr. Aashish Anand Bernard
Mr. Paramhans Sahani
Mr. J. S. Khatra (*Rep.*) for R-2 & 3

Mr. Nitin Gaur
Mr. G. L. Pandey for R-4

ORDER

At the request of learned counsel for the Appellant, list the matter for hearing on **02.07.2019 at 2.30 p.m.**

**(S. D. Dubey)
Technical Member**

tpd/pk

**(Justice Manjula Chellur)
Chairperson**